

unit depending upon the site, technology, type and size of project, fiscal incentives available and the means of financing. Taking into account the direct and indirect subsidies, environmental & social costs, and, other externalities, these costs compare favourably with the cost of conventional power.

(b) The Central Government provides capital subsidy, interest subsidy, fiscal incentives and soft loans from Indian Renewable Energy Development Agency Ltd. (IREDA), for renewable energy power projects, based on wind energy, small hydro and biomass. Resource assessment studies and surveys are also being supported to identify potential areas for such projects. Further, as per Guidelines of the Central Government, 12 States have so far announced conducive policies for wheeling, banking, buy back and third party sale to attract private sector participation in these projects.

#### **Private Computer Institutes**

2261. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state:

(a) whether there is no control of Government over thousands of private computer institutes which have mushroomed all over the country claiming to impart computer courses of various kinds charging high fees;

(b) if so, whether the majority of these institutes are not recognised by the Government;

(c) whether the Government propose to exercise control over these institutes; and

(d) if so, the steps the Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) While there is no regulation by the All India Council for Technical Education on opening of Computer Training Centres in the non formal sector, the Government of India has launched a scheme known as Department of Electronics Accreditation of Computer Courses (DOEACC), in order to bring standardisation and improvement in the quality of computer education in the country. Institutions/ organisations in the non-formal sector (both private as well as public) meeting certain well-defined norms and criteria, in terms of faculty, software and hardware are given Accreditation based on their request. The Scheme is voluntary and has been taken up after a detailed study by the Ministry of Human Resource Development (MHRD) and the All India Council for Technical Education (AICTE), which is the statutory body to accord recognition to

technical education. There are four levels of courses offered under the scheme viz. 'O' (Foundation), 'A' (Advanced Diploma), 'B' (Graduate) and 'C' (Post-Graduate). Computer training institutes under the DOEACC Scheme are monitored periodically and appropriate action is taken if they fail to meet the performance criteria as defined in the Scheme.

[English]

MR. SPEAKER : Now, Papers to be laid on the Table. Shri Surjit Singh Barnala.

... (Interruptions)

MR. SPEAKER : I will allow you after the Papers are laid on the Table. Please understand it.

... (Interruptions)

MR. SPEAKER : Shri Ramanand Singh, there is no problem. It has already been recorded. Please take your seat.

12.00 hrs.

#### **PAPERS LAID ON THE TABLE**

##### **Annual Report and Review on the Working of the Central Warehousing Corporation, New Delhi for the Year, 1996-97 etc.**

[English]

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 1996-97, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi for the year 1996-97.

[Placed in Library, See No. LT. 608/98]

- (2) A Copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 1998-99.

[Placed in Library, See No. LT. 609/98]

##### **Detailed Demands for Grants of the Ministry of Commerce for the Year, 1998-99**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY